

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH, LUCKNOW**

Original Application No.332/00068/2020

This the 14th Day of February 2020

HON'BLE MR. DEVENDRA CHAUDHRY, MEMBER (A)

Anil Kumar Yadav, aged about 32 years, son of Late Bhal Chandra, resident of A-10, Vimal Nagar, Near Vasdev Degree College, Kamta Chinhat, District Lucknow.

.....Applicant

By Advocate : Ms. Savita Jain

Versus

1. Bharat Sanchar Nigam Limited (BSNL), Corporate Office, New Delhi through its Chairman cum Director 110006.
2. Chief General Manager (Telecom), Bharat Sanchar Nigam Limited (BSNL), U.P. East Circle, Lucknow, 226001.
3. Principal General Manager, Bharat Sanchar Nigam Limited (BSNL), Telecom District, Gandhi Bhawan, Lucknow 226001.

...Respondents

By Advocate : Shri G. S. Sikarwar

ORDER (ORAL)

Delivered By Hon'ble Mr. Devendra Chaudhry -M-A

Learned counsel for the applicant submits that the interest of justice would be served if the representation dated 06.9.2019 (Annexure 4) is decided in a limited period of time.

2. Learned counsel for the respondents has nothing to add.
3. Accordingly, it is hereby directed that the Respondent No. 2 may decide the representation of the applicant dated 6.9.2019 within a period of three months from the date of receipt of certified copy of the

order by reasoned and speaking order. It is made clear that nothing has been said on the merit of the case.

4. Accordingly, the O.A. is disposed of. There shall be no order as to costs.

(Devendra Chaudhry)
Member (A)

vidya

